

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

107. C.P.(IB)-787(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Royal Construction

V/s.

Gannon Dunkerley and Company Limited.

**Appearance**

For Petitioner : Adv. Shreya Pednekar a/w. Adv. Shruti Singhi

For Respondent : Adv. Amir Arsiwala a/w. Adv. Vidit Kumar

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. counsel for the OC submits that the arguing counsel is not available. We note from the record that the pleadings were completed on 02.06.2023. However, it is noted that the OC has been seeking adjournments on one pretext or the other. One last and final opportunity is granted to the OC for the final hearing, no further adjournment will be granted. List on **01.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)